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के लिए इसी मख़ालय के ग्रवीन सभी कार्यालयों ग्रादि को भेज दिया गया है तथा कार्यक्रम के कार्यान्वयन पर हिन्दी सलाहकार समिषि की बैठकों में निरन्तर समीक्षा की जाती है ग्रौर सुधारात्मक उपाय सुझाये जाते है।

बिहार में झसन्तोषजनक टेलीफोन सेवा

1171. श्री जगदम्बी प्रसाद यादवः च्या संचार म'ती यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पटना सकिंश, बिहार के वर्तमान दूरसंचार प्रभारी की तैनाती के बाद से टेलीफोन सेवा के बिस्तार की गति उतनी तेज नहीं रही है, जितनी कि होनी चाहिए थी; और

(ख) यदि हा, तो इसके क्या कारण हैं तथा वह इसके लिए किस हद तक जिम्मेदार हैं?

संचार मंजालय के राज्य मन्ती (श्री राम निवाम मिर्धा): (क) जी नहीं । पिछले वर्ष टेलीफोन सेवाय्रों, के विस्तार की गति पहले के वर्षी की तुलना मे द्यधिक तेज थी ।

(ख) उपरोक्त भाग (क) के उत्तर को मुद्देनजर रखते हुए प्रश्न ही नहीं उठता।

Lifting control on cement

172. SHRI R. SAMBASIVA RAO: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to lift controls on the sale of cement in the country; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COM. PANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) and (b) A scheme of partial decontrol of cement was introduced with effect from 28-2-82. Under this scheme, levy cement is under price and distribution control and non-levy cement free from such controls. As per present policy, Cement Industry is required to supply 60 per cent of actual production in the case of existing factories and 40 per cent at actual production in the case of new factories and those declared as sick, as levy cement at controlled prices.

There is at present, no proposal to lift price and distribution controls on levy cement.

Cement factories under CCI

1173. SHRIMATI MONIKA DAS: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) the number of cement factories controlled by the Cement Corporation of India working in different States at present;

(b) whether Government propose to set up few more cement factories during the current financial year; and

(c) it so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN). (a) The number of cement factories the Cement Corporation of India have at present in different States i, as follows:

State No. of Factories Madhya Pradesh . g Andhra Pradesh . 2 Himachał Pradesh . 1 Assam . . . 1 Haryana . . 1 Karnataka . . 1 [5 AUG. 1985]

(b) and (c) Of the projects currently undertaken by the Cement Corporation of India, installation of the one million tonne plant at Tandur, Andhra Pradesh is scheduled t_0 be completed during the current financial year.

Modernisation of PDIL

1174. SHRI NIRMAL CHATTERJEE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state.

(a) whether it is a fact that the Project₈ and Development India Limited (PDIL) had submitted a proposal for its modernisation about 5 years back; and

(b) if so, why there is so much delay in clearing the proposal?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEEREN-DRA PATIL). (a) and (b) The Projects & Development India Ltd. (PDIL) submitted a proposal for the modernisation of Catalyst Plant in October/November, 1979. The said proposal was not found suitable and was withdrawn as it had not taken into sonsideration, among things. the supply/demand of other Catalysts for the gas-based fertilizer projets. Thus, a recast proposal, vetted by an independent Expert Committee. has since been received and is being examined.

Officers of Fertilizers Plants

1175. SHRI NIRMAL CHATTERJEE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state.

(a) the total number of officers at the top level working in the various fortilizer plants in the country; and

(b) how many of them are having professional qualification? THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEEREN-DRA PATIL). (a) There are at present eleven(ii) Officers in public Sector Fertilizer companies holding Board-level appointments.

(b) All of them are having proffessional qualification_s except one Chief Executive who is a **B**.Sc. with advanced management training.

Funds for fertilizer plants

1176. SHRI NIRMAL CHATTERJEE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the amount of money allocated for each fertilizer plant for 1985-86, separately;

(b) what i_s the zone-wise percentage of money allotted during v_{ne} last three years. year-wise; and

(c) why a balanced, integrated and comprehensive approach in the matter of investment—decisions on merits is lacking?

THE MINISTÉR OF CHEMICALS AND FERTILIZERS (SHRI VEEREN-DRA PATIL): (a) The total annual plan allocation for the schemes related to public sector fertilizer units is Rs. 541.47 crores during 1985-86. The unit-wise (scheme-wise) allocation is indicated in the attached statement. [See Appendix CXXXV, Annexure No. 29]

(b) Zone-wise, year-wise percentage of plan outlay o_n public sector fertilier plants during the last three years is indicated below:—

(%)

Zone									Percentage outlay on public sector fertilizer plants			
	 					_			1982-83	1983-84	1984-85	
I									2	. 3	4	
North Zone (Uttar Pre	Hary	/ana,]	Punja	b, R:	ajasth	2n)	•	•	2.7	1.6	1.0	